

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.14
C.P. (IB) No.94/BB/2023

IN THE MATTER OF:

DITI METAL FORMING PRIVATE LIMITED	...	Petitioner
Vs		
ROC Karnataka	...	Respondent

Order under Section 59 (7) of I & B Code, 2016

Order delivered on 16.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Thirupal Goriege PCS

ORDER

1. Heard the Ld. PCS for the Petitioner.
2. **Order Reserved.**

Sd/-

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-

(K. BISWAL)
MEMBER (JUDICIAL)